

**Annexure-1**  
**Name of the corporate debtor: M/s Ambay Coke Industries Private Limited; Date of commencement of liquidation: 03.12.2024; List of stakeholders as on: 22.04.2025**

**List of secured financial creditors**  
 (Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted						
1	State Bank of India	31-12-2024	1,88,95,02,484	1,88,95,02,484	Secured	1,88,95,02,484	Yes	Corporate Debtor's Properties specified in Deed no. 9973/2009, 9974/2009, 2871/2010, 2873/2010, 7245/2010, 7729/2010, 7874/2009, 8183/2009, 2504/2010, 939/2010, Total area 8.61 acres	1,88,95,02,484	43.83%						
			1,88,95,02,484	1,88,95,02,484		1,88,95,02,484				0.44				-		


